

**GOVERNMENT OF INDIA**  
**MINISTRY OF HEALTH AND FAMILY WELFARE**  
**RAJYA SABHA**  
**QUESTION NO02.03.2010**  
**ANSWERED ON**  
**TREATMENT OF PATIENTS IN AIIMS .**

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Shri Motilal Vora

Will the Minister of HEALTH AND FAMILY WELFARE INFORMATION AND BROADCASTING HEALTH AND FAMILY WELFARE be pleased to state :-

- (a) the number of patients and the amount deposited by them in All India Institute of Medical Sciences (AIIMS) for CT scan, fixing of stents and valves, surgery and treatment on the direction of doctors during the period between 2003 to 2008;
- (b) whether there is any arrangement of returning the unspent amount to patients after the completion of treatments;
- (c) if so, the number of patients to whom information was provided regarding the unspent amount and the same returned to them by the AIIMS administration; and
- (d) the steps taken by AIIMS administration after the objection raised by Comptroller and Auditor General of India?

**ANSWER**

THE MINISTER OF HEALTH & FAMILY WELFARE

(SHRI GHULAM NABI AZAD)

(a) The details of number of patients and amount deposited by them for various procedures/surgeries for the period 2003-04 to 2007-08 is at Annexure-1.

(b) & (c) The amount is being regularly refunded to the patients wherever due/applicable after undergoing surgeries/treatment and as per the advice of concerned treating, faculty/doctor. The details of refund of excess money to patients and their number during the period 2003-04 to 2007 -08 is at Annexure -II.

(d) The system for refunds to the patients (wherever due) is in place in AIIMS. Refunds are made immediately where

(i) the procedure/surgery is not required to be done

(ii) where concerned doctor/consultant advises for refund to the patients depending upon the clinical profile of the patient

(iii) The treatment has been completed

(iv) Patient has died before surgery

(v) patients who claim refund before surgery

(vi) patients for whom value/IABP is not used for cardiac surgeries etc. Not even a single patient who has asked for refund of money deposited has been denied the same.